## **BUSINESS ADVISORY COMMITTEE**

(Fifteenth Lok Sabha)

## **NINETEENTH REPORT**

(Presented on 12.8.2010)

The Business Advisory Committee held a sitting on Wednesday, the  $11^{\text{th}}$  August, 2010.

2.	The Committee recommend the allocation of time to the fol	lowing items
busines	ss as shown against each:-	
(1)	The Essential Commodities (Amendment) Bill, 2010. (Consideration and passing)	2 hours
(2)	The Code of Criminal Procedure (Amendment) Bill, 2010. (Consideration and passing)	2 hours
(3)	The Salary, Allowances and Pensions of Members of Parliament (Amendment) Bill, 2010.  (Consideration and passing)	2 hours
(4)	The Mines and Minerals (Development and Regulation) Amendment Bill, 2008, after it is passed by Rajya Sabha.  (Consideration and passing)	3 hours
(5)	Consideration of Resolution seeking approval for rejection of Award given by the Board of Arbitration on 24 <sup>th</sup> August, 2004 in CA Reference No. 3/2001 relating to grant of upgraded pay scales same as to Assistants of Central Secretariat Service to all Senior Auditors/Senior Accountants and Account Assistants (Railways) with effect from 1.1.1986 notionally and actual payment from 12.11.2001	1 hour

of

(6) Consideration of Resolution seeking approval to facilitate induction of a strategic partner as part of the Revival plan for HMT Bearings Ltd.

3. The Committee also recommend that the Trade Marks (Amendment) Bill, 2010 may be passed without discussion.

- 4. The Committee further recommend that the sitting of the House fixed for Monday, the 23<sup>rd</sup>, August 2010 may be cancelled on account of Onam and in lieu thereof the Lok Sabha may sit on Saturday, the 21<sup>st</sup> August, 2010.
- 5. The Committee also recommend that Private Members' Business fixed for Friday, the 20<sup>th</sup> August, 2010 may be transferred to Saturday, the 21<sup>st</sup> August, 2010.

NEW DELHI; 11<sup>th</sup> August, 2010 Sravana 20, 1932 (Saka)

MEIRA KUMAR (Smt.) Chairperson, Business Advisory Committee.